

F.No.187/3/2020-ITA-I
Government of India
Ministry of Finance
Department of Revenue
Central Board of Direct Taxes
(ITA-I Division)

North Block, New Delhi
Dated: 25th October, 2023

ORDER

Subject: Order under section 119 of the Income-tax Act, 1961 (the Act)
Assigning the role of Pr.CCsIT of the region and Pr.CCIT
(NaFAC) - regarding

In partial modification of this office Order under section 119 of the Income-tax Act, 1961 (the Act) vide F.No. 187/3/2020-ITA-I dated 31st March, 2021, the Central Board of Direct Taxes (the Board) in exercise of powers under section 119 of the Act, hereby direct that para 3 of the aforesaid order may be substituted with the following :-

“3. Further, the Board also clarifies that the role of the Pr. CCIT (NaFAC) will *inter-alia* be as under and she/he shall be responsible for :-

- a. Overall implementation of the Board's Policy with respect to Faceless Assessment.
- b. Formulating the Guidelines and SOPs required for the work to be done by the Assessment Units/ Verification Units/ Review Units/ Technical Units with prior approval of the Board.
- c. Ensuring that the Technical Units provide a considered view on legal matters and provide technical support required for Assessment Units.
- d. Advising the Board for improvement of efficiency and effectiveness of faceless assessment processes.”

2. This order comes into effect immediately.

Vikas Singh

(Vikas Singh)

Director (ITA-I), CBDT

Copy to:

1. PS to FM /OSD to FM/PS to MoS (R)/OSD to MoS(R).
2. PS to Secretary (Finance)/(Revenue).
3. Chairman, CBDT & All Members, CBDT.

4. All Principal Chief Commissioners of Income-tax / Principal Director Generals of Income-tax.
5. Pr. Chief Controller of Accounts, New Delhi.
6. All Joint Secretaries/CsIT, CBDT.
7. Web Manager, O/o Pr.DGIT(Systems) with request to upload on the departmental website.
8. Commissioner of Income-tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
9. Secretary General, IRS Association/ Secretary General, ITGOA/ All – India Income Tax SC & ST Employees' Welfare Association / Income Tax Employees Federation (ITEF).
10. Addl CIT, Data-Base Cell for uploading on IRS officer's website.
11. ADG (Systems)-4 for uploading on the website of incometaxindia.gov.in.

Vikas Singh
(Vikas Singh)

Director (ITA-I), CBDT